

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.14
C.P. (IB) No.89/BB/2024

IN THE MATTER OF:

M/s. Malabar Gold Ltd. ... Petitioner
Vs.
M/s. Flipcart Internet Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 03.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Ashwin R.
For Respondent : Shri Atul Madhvan with Ms. Maitreyi K.

ORDER

1. Heard the Ld. Counsels for the parties.
2. List the matter on **16.08.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)

Puja